

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

B E F O R E T H E R E G I S T R A R M . P . B H A D R A N

T R A N S F E R P E T I T I O N (C I V I L .) N O (s) . 6 3 0 - 6 4 1 O F 2 0 0 7

A I R P O R T S A U T H O R I T Y O F I N D I A & O R S .

P e t i t i o n e r (s)

V E R S U S

M / S H I G G I N B O T H A M S P V T . L T D . & O R S .

R e s p o n d e n t (s)

(With a p p l n (s) f o r s t a y a n d o f f i c e r e p o r t)

D a t e : 3 0 / 0 4 / 2 0 0 9 T h e s e P e t i t i o n s w e r e c a l l e d o n f o r h e a r i n g t o d a y .

F o r P e t i t i o n e r (s)

Mr Mu kesh Kumar, Adv.
M / S . M . V . K i n i & A s s o c i a t e s , A d v .
Ms Pallavi Sharma, Adv.
M / s P a r e k h & C o .

F o r R e s p o n d e n t (s)

M / S . P a r e k h & C o . , A d v .
Mr . M . P . D e v a n a t h , A d v
Mr S h r i d h a r Y C h i t a l e , A d v .
Mr A b h i j a t P M e d h , A d v .

U P O N h e a r i n g c o u n s e l t h e C o u r t m a d e t h e f o l l o w i n g
O R D E R

A w a i t s e r v i c e r e p o r t f r o m t h e H i g h C o u r t s o f M a d r a s , K o l k a t a
a n d A n d h r a P r a d e s h i n r e s p e c t o f u n s e r v e d r e s p o n d e n t s .

S h o w t h e n a m e s o f t h e l e a r n e d c o u n s e l w h o h a v e f i l e d

V a k a l a t n a m a f o r t h e r e s p o n d e n t s i n t h e c a u s e l i s t .

L i s t a g a i n o n 1 6 . 7 . 2 0 0 9 .
(M . P . B H A D R A N)
R e g i s t r a r

h j